

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

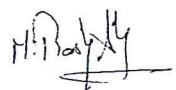
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/62/(IB)/2017
NAME OF THE PETITIONER(S) : VIJAYA R VAKHARIA
NAME OF THE RESPONDENT(S) : RAYALA CORPORATION PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

①	M. ROSHAN ATTQ	COUNSEL FOR PETITIONER	
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ORDER

Counsel for both the parties present, prayed for time for filing
a Rejoinder. At request, time is enlarged. Put up on **13.03.2018**
at **10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)